

Name of Corporate Debtor -	E C BOSE AND COMPANY PVT LTD
Date of Commencement of CIRP -	20.06.2025
List of Creditors as on	30.07.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

SI No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guaranteee	Whether related party?	% of voting share in CoC					
1	STATE BANK OF INDIA	19-07-2025	26,50,46,711	11,21,54,297	FINANCIAL	-	-	No	81.77%	-	-	15,28,92,414		
	SECURED FINANCIAL CREDITOR	PRINCIPAL	6,43,42,346											
		INTEREST	20,07,04,365											

NOTES :

SBI HAS RELINQUISHED ITS SECURITY INTEREST ON 19.07.2025 AS MENTIONED IN POINT 8A OF FORM D WHILE SUBMITTING CLAIM

SBI HAD RAISED CLAIMED BY CHARGING INTEREST TILL JUNE 2025 BUT THE SAME IS UNDER VERIFICATION AND HAD NOT YET BEEN ADMITTED.

HENCE, THE LIQUIDATOR CONTINUE TO KEEP THE VOTING % SAME AS DURING CIRP TILL 20.10.2025